

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PRESCOT ROAD, BOMBAY-1

OA NO. 634/93

P K Patil  
Assistant Station Master  
R/o. Railway Colony  
Kamptee, Quarter No.C/16/7 ..Applicant

V/s.

Union of India through  
Divisional Operating Manager  
DPO Office, S.E. Railway  
Nagpur & four others ..Respondents

Coram: Hon. Shri Justice M S Deshpande, V.C.

ORAL JUDGMENT: DATED: 23.7.93  
(PER: M S Deshpande, Vice Chairman)

Mr. Ajay Alzi, counsel for Mr. Y.R. Singh  
Counsel for applicant.

Heard counsel for the applicant.

The grounds given for the transfer are  
that he has not completed the full term and only  
two years are left for his superannuation. No  
malafides are alleged. In the circumstances, the  
application is rejected.

  
(M.S. Deshpande)  
Vice Chairman

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